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FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

M/s. SSJV PROJECTS PRIVATE LIMITED

RELEVANT PARTICULARS

01	Name of Corporate debtor	M/s SSJV Projects Private Limited
02	Date of incorporation of Corporate debtor	10-August-1998
03	Authority under which Corporate debtor is Incorporated / Registered	Registrar of Companies, Bengaluru
04	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45203KA1998PTC024063
05	Address of the Registered Office and Principal Office (If Any) of Corporate debtor	#21/6, Ground Floor, Craig Park Layout, M G Road, Bangalore, Bangalore, Karnataka, India, 560001
06	Insolvency commencement date in respect of corporate debtor	04-Jul-2025 (Copy of Order uploaded on NCLT website on 07-Jul-2025)
07	Estimated date of closure of insolvency resolution process	31-December-2025
08	Name and registration number of the insolvency professional acting as interim resolution professional	Ravi Sankar Devarakonda IBBI Registration No: IBBI/IPA- 001/IP-00095/2017-18/10195
09	Address and e-mail of the interim resolution professional, as registered with the Board	41/1, 2nd Floor, 8th Main, 11th Cross, Jayanagar 2nd Block, Bangalore 560011 Email: ravicacsmb@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	41/1, 2nd Floor, 8th Main, 11th Cross, Jayanagar 2nd Block, Bangalore 560011 Email: cirp.ssiv@gmail.com
11	Last date for submission of claims	21-Jul-2025
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SSJV Projects Private Limited on 4th July, 2025.

The creditors of M/s. SSJV Projects Private Limited, are hereby called upon to submit their claims with proof on or before 21st July, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of Interim Resolution Professional
Sd/-

Ravi Sankar Devarakonda
Interim Resolution Professional

Date: 9.07.2025

Place: Bengaluru

M/s. SSJV Projects Private Limited



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the Institute of Allied Health Sciences, St John's Medical College, was held on Tuesday.

A total of 199 allied healthcare professionals received their degrees, including 39 Bachelor of Science graduates, 39 Bachelor of Physiotherapy graduates, 24 Master of Science graduates, 31 Master of Science in Physiotherapy postgraduates, 31 Master of Hospital Administration, and 14 Diploma in Hospital Administration postgraduate students.

Established in 1975, the institute trains over 200 students annually in allied healthcare sciences and is affiliated with the Rajiv Gandhi University of Health Sciences.

This year, 20 graduating students secured university ranks. Among them, Jangar Tejasree, 24, from Andhra Pradesh, secured the second

Four minors arrested

BENGALURU, DHNS: The KR Puram police have arrested four minor boys for stealing gold ornaments and a mobile phone.

The incident took place in the early hours of July 3 near Garden City College when a pedestrian was robbed by two-wheeler-borne miscreants.

The victim filed a complaint the same day, stating that while walking home, a group on a two-wheeler snatched

Nand

BENGALURU, DHNS

In what residents call a lack of application of mind, the Bruhat Bengaluru Mahanagara Palike (BBMP) has planted about a dozen saplings along the edge of Nandidurga Road, responding to requests from some locals who felt the stretch lacked enough tree cover.

The move has, however,



Deccan Herald 9th July 2025